

ITEM NO.802

COURT NO.17

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No.11266/2021

(Arising out of impugned final judgment and order dated 02-06-2021 in SA No. 552/2017 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

HARI SHANKAR NATH TIWARI & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

SLP (C)Nos. 11277-11280/2021

SLP (C)Nos. 20938-20941/2021

Date : 08-12-2023 These petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) Mr. Ashwarya Sinha, AOR

For Respondent(s) Mr. Kamlendra Mishra, AOR

Mr. Siddharth, AOR

UPON hearing the counsel the Court made the following
O R D E R

List in the month of February, 2024 after service is complete.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR